

help to the Scheduled Castes and Scheduled Tribes, but at the same time I want proper attention to be paid and help to be given to these backward classes also according to the proportion of their population of their community. But what is happening in our administration today? I have no grudge against the Brahmins or other advanced Communities, but this a serious matter to be considered. Almost all the key positions in all the departments are occupied by the Brahmins. I have no grudge at all, but at the same time I also want proper and adequate attention proportionate to their population strength should be given to the backward classes. Representation should be given to them in all colleges, in all our Government services and in promotions.

There is another matter. If we put any questions in our Parliament to get statistics on community basis the questions are rejected. So, we are unable to get any statistics as to what is going on in this Government. If it is a real democracy we must expose to the people what is actually going on today in our administration if it is asked in Parliament. That is not at all done today. I think our Hon'ble—the Prime Minister is applying the *Pancha shila* here so that the backward classes may not understand the administration. If the Constitution does not permit it, I request him to come forward to amend the Constitution so that he can give adequate, proper and legitimate help to the backward class people.

Regarding Hindi, the people of the North are so mad. It is a great handicap to the people of the South. The people of the South are unable to contest in examinations to Government services. It is a great handicap. All the languages spoken by the people of our country are Indian languages. Because the Constitution has accepted Hindi, please do not threaten the people. Amend the Constitution so that it

can be applicable to all the people without partiality. Otherwise, you are absolutely ignoring the legitimate rights of the people of the South and also the backward class people.

If you allow me, I can continue tomorrow.

Mr. Deputy-Speaker: After this handicap he has to conclude.

Shri Boovaraghasamy: Please give me a few minutes tomorrow.

Mr. Deputy-Speaker: If the House is prepared to sit, I do not mind.

Shri Boovaraghasamy: Day after tomorrow.

Mr. Deputy-Speaker: Some other time, not now.

Shri Boovaraghasamy: So, the backward class problem and Hindi are serious problems. The Minister should take proper steps. I also request our Prime Minister and this entire Houses to consider this matter more sympathetically and do justice to the people.

Mr. Deputy-Speaker: Before we disperse, there is presentation of a report.

RULES COMMITTEE

SECOND REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to present the Second Report of the Rules Committee.

5-30 P.M.

The Lok Sabha then adjourned till Half Past Ten of the Clock on Friday the 20th April, 1956.